

**Master-Plan for Promotion of Tourism at Sarnath**

8514. PROF. NARAIN CHAND PARASHAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Department of Tourism, Government of Indian and the Department of Land Landscape Architecture University of Illinois, USA have decided to launch the Sarnath Master Plan for the promotion of tourism at Sarnath; and

(b) if so, a brief outline of the Master Plan and the period of its completion and the likely cost?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) The National Park Service through the Department of Landscape Architecture, University of Illinois has prepared a conceptual plan for landscaping of Sarnath. This plan does not contain detailed specifications of building etc. The exact cost and time for its completion would be known only after the Master Plan is received.

**Advertisements for Promotion of Tourism**

8515. PROF. NARAIN CHAND PARASHAR : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Department of Tourism and ITDC are releasing advertisements and patronising certain magazines for the promotion of domestic and international tourism in the country.

(b) if so, whether any fair and objective procedure for this patronage has been evolved and finalised in consultation with the Ministry of Finance;

(c) if so, the nature and details thereof; and

(d) the names of the magazines like 'Destination Traveller' (formerly Destination India) and 'Know India' etc. for which the advertisements have been released during the past three years and the amounts paid to each such magazine during each of these years?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). In order to publicise the tourist attractions of the country, advertisements are released from time to time to various newspapers and periodicals. The publications are selected, in consultation with the Advertising Agency, keeping in view their circulation, readership and the target audience. Payments for the advertisements are made with the approval of the Ministry of Finance in accordance with the laid down procedure.

(d) The information is being collected and will be laid on the Table of the Lok Sabha.

**Control of Air Traffic System Through Satellite Communication**

8516. PROF. RAMKRISHNA MORE : SHRI BANWARI LAL PUROHIT :

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government propose to avail of the satellite communication network to maintain effective control of air traffic system;

(b) whether Government propose to instal mini and micro satellite earth stations at international and major airports in the country.

(c) if so, the details of the said satellite communication network and of the airports on which this system will be introduced; and

(d) the extent to which the smooth plying of air traffic system will be possible?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). The bulk of communication traffic is exchanged at the 4 international airports at Delhi, Bombay, Calcutta, Madras and the airport at Nagpur (international alternate). These airports are planned to be compatible earth stations for intercommunication purposes via the domestic satellite INSAT I-B. The existing means of communication hotlines and teleprinter channels are often out of order for various reasons like digging of roads, accumulation of water due to heavy rains, etc. The communication channels provided through earth stations installed at the airports will obviate these situations. This mode of satellite communication will be more reliable in adverse conditions as well for voice communication to exchange information about movement of aircraft from one flight information region to another and for printed communication to exchange information pertaining to flight plans, flight regularity, operational status of navigational aids and weather conditions. The system is expected to provide more than 97% availability of speech and teleprinter channels.

[*Translation*]

#### **Working Group to Study Labour Requirement in Textile Industry**

8517. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of PLANNING be pleased to state:

(a) whether the planning Commission has constituted a working group to study the requirement of labour and other human resources in the textile industry; and

(b) if so, the details thereof?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) and (b). No, Sir. The Planning Commission have, however, set up a Working Group for reviewing and assessing manpower requirements for garments industry for the Eighth Plan 1990-95. A copy of the Planning Commission Order dated 10th April, 1989 constituting the Working Group is laid on the Table of the House [Placed in the Library. See No. LT-7993/89]

[*English*]

#### **Extension of Services of Top Officers in Public Undertakings**

8518. SHRI G. S. BASAVARAJU SHRI SHANTILAL PATEL.

Will the PRIME MINISTER be pleased to state:

(a) whether some top-level management officers in Public Undertakings have been given an extension of tenure beyond their age of superannuation; and

(b) if so, the main reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) Extension of tenure beyond the age of superannuation is given to full-time Board level appointees in the Central Public Enter-